

Title:Issue of Certificate of Registration (R3)

Reference No.:-- Date:18/11/2013

M/s Cigna TTK Health Insurance Company Ltd.

M/s Cigna TTK Health Insurance Company Limited, a General (Health) insurance company promoted by M/s TTK Partners LLP and M/s Cigna Holdings Overseas Inc. has been registered as a General Insurer under Section 3 of the Insurance Act, 1938 with the Authority. The Certificate of Registration (Form – IRDA/R3) has been issued by the Authority on 13th November' 2013. With this registration, the total number of general insurers registered with the Authority has gone upto 28.

Member (Non-Life)